## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1076/(MAH)/2017 M.A. No. 677/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

HDFC Bank Ltd.

V/s.

Esskay Motors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

**DESIGNATION** 

SIGNATURE

Rajecev Mamadiar IRP
Advocate
Adv Showez Muker \$ For Petitioner

ORDER MA 677/2017 IN CP No.1076/I&BP/NCLT/MB/MAH/2017

For orders.

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** Member (Judicial)